

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
PROCEEDINGS OF

Civil Appeal No.13703/2024

M/S. HINDALCO INDUSTRIES LTD.

Appellant

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondents

Date : 23-08-2026

PRESENT : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU
MR. ARUNESHWAR GUPTA, SENIOR ADVOCATE
MS. JASPREET GOGIA, ADVOCATE-ON-RECORD

For Appellant(s) : Mr. Mahfooz Ahsan Nazki, AOR
Mr. Ashish Prasad, Adv.
Ms. Mukta Dutta, Adv.
Mr. Pruthvi Dhinoja, Adv.
Ms. Siddhi Jain, Adv.
Mr. Vivek Rajan D.b., Adv.
Ms. Nazarat Fatima, Adv.

For Respondent(s) : Dr. Vijendra Singh, AOR
Mr. Kumar Abhinandan, Adv.
Ms. Apurva Singh, Adv.

Mr. Abhishek Singh, Adv.
Mr. Sandeep Kumar, Adv.
Ms. Sakshi Vidyarthi, Adv.
Ms. Manju Jetley, AOR

A W A R D

1. It has been informed by learned counsel for the parties that there is no possibility of a settlement between them.
2. Re-list the civil appeal before an appropriate Bench two weeks hence.

(HARPREET KAUR)
COURT MASTER (SH)

(POOJA KOHLI)
COURT MASTER (NSH)